

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

WINTER SESSION THURSDAY, 14th DECEMBER, 2017

The House met at 10 a.m. with the Hon'ble Speaker in the Chair and sat till 3.40 p.m. The day was allotted for Government Business.

1. **QUESTIONS:**

Questions Nos. 37 - 39 were taken up and disposed off.

2. **SHORT DURATION DISCUSSION:**

Shri Paul Lyngdoh, MLA raised a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business "That this House do now discuss the abject failure of the State Government in the Power Sector with Special Reference to the MOUs signed with Private Players".

Hon'ble Members Shri Diosstarness Jyndiang, and Dr. Jemino Mawthoh also participated.

Dr. Mukul Sangma, Chief Minister replied.

3. **VOTING ON DEMANDS FOR GRANTS:**

Demand Nos. 1, 2, 3, 4, 5, 6, 8, 9, 10, 11, 12, 14, 15, 16, 19 and 20 were moved and passed by the House.

Demand No.7 - Dr. Jemino Mawthoh moved his Cut Motion.

Dr. Mukul Sangma, Chief Minister replied.

The Cut Motion was then withdrawn by the mover.

The Demand was then passed by the House.

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Demand No.13 - Dr. Jemino Mawthoh moved his Cut Motion.

Shri Zenith M. Sangma, Minister replied.

The Cut Motion was then withdrawn by the mover.

The Demand was then passed by the House.

(At 12.35 P.m., Shri W.D. Sangma, MLA was in the Chair)

(At 12.45 P.m., Hon'ble Speaker was in the Chair)

Demand No.17 - Dr. Jemino Mawthoh moved his Cut Motion.

Dr. Celestine Lyngdoh, Minister replied.

The Cut Motion was then withdrawn by the mover.

The Demand was then passed by the House.

Demand No.18 - Dr. Jemino Mawthoh moved his Cut Motion.

Dr. Mukul Sangma, Chief Minister replied.

The Cut Motion was then withdrawn by the mover.

The Demand was then passed by the House.

At 2 P.m., Demand Nos. 21, 22, 23, 24, 25, 26 and 27 were guillotined by applying Rule 144 (3) of the Rules of Procedure and Conduct of Business and passed by the House.

4. APPROPRIATION BILL:

Dr. Mukul Sangma, Chief Minister in-charge Finance beg leave to introduce the Meghalaya Appropriation (No.III) Bill, 2017.

Shri M.M. Danggo, Minister in-charge Parliamentary Affairs moved for suspension of the Second Proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business.

Dr. Mukul Sangma, Chief Minister in-charge Finance moved that the Meghalaya Appropriation (No.III) Bill, 2017 be taken into consideration and passed.

The Bill was taken into consideration and passed by the House.

5. BILLS:

- a. Dr. Mukul Sangma, Chief Minister in-charge Political moved that the Meghalaya Essential Services Maintenance (Amendment) Bill, 2017 be taken into consideration and passed.

The Bill was taken into consideration and passed by the House.

- b. Shri M.M. Danggo, Minister in-charge Parliamentary Affairs moved that the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) (Amendment) Bill, 2017 be taken into consideration and passed. The Bill was taken into consideration and passed by the House.

- c. Dr. Mukul Sangma, Chief Minister moved that the Meghalaya Anatomy Bill, 2017 be taken into consideration and passed.

The Bill was taken into consideration and passed by the House.

- d. Shri Zenith M. Sangma, Minister in-charge Taxation moved that the Meghalaya Passenger and Goods Taxation Act (Amendment) Bill, 2017 be taken into consideration and passed.

The Bill was taken into consideration and passed by the House.

- e. Dr. Mukul Sangma, Chief Minister moved that the Meghalaya Nursing Council (Amendment) Bill, 2017 be taken into consideration and passed.

The Bill was taken into consideration and passed by the House.

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6. LAYING OF REPORTS:

- a. Shri R.V. Lyngdoh, Minister in-charge Urban Affairs laid the Annual Technical Inspection Report on Urban Local Bodies for the year ended 31st March, 2015 and 31st March, 2016.

- b. Dr. Mukul Sangma, Chief Minister laid the Annual Report of the Meghalaya Information Commission for January-December, 2016.

7. CONCLUDING SPEECH:

Dr. Mukul Sangma, Chief Minister, Dr. Donkumar Roy, Leader of Opposition, Dr. D.D. Lapang., Prof. R.C. Laloo, Shri Martin M. Dariggo, Shri Paul Lyngdoh, Dr. M. Ampareen Lyngdoh, Shri Ardent M. Basaiawmoit, Shri Rowell Lyngdoh, Shri R.V. Lyngdoh and Hon'ble Speaker gave a concluding speech wishing all the Hon'ble Members of the August House a Happy Christmas and New Year, and also success in the electoral field.

8. PROROGATION/ADJOURNMENT SINE-DIE:

Hon'ble Speaker reads out the message of prorogation/sine-die from the Hon'ble Governor.

9. NATIONAL ANTHEM:

National Anthem was played.

*Dated Shillong,
the 14th December, 2017.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*